

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 29-06-2021 To 29-06-2021 For (All) Maincase & (All)

Pending : 6 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	CPAN/20/2021	29-06-2021	M/S, RAMKRISHNA TRADERS AND ANR VS SHASHANKA SETHI AND ANR	DEBAJIT KUNDU
2	MAT/42/2021	29-06-2021	TIRRIHANNAH COMPANY LTD VS REGIONAL P.F. COMMISSIONER I EMPLOYEES P.F. ORGANIZATION AND ORS	VICTOR CHATTERJEE
3	MAT/43/2021	29-06-2021	BHARATIYA TEA WORKERS UNION AND ORS VS STATE OF WEST BENGAL AND ORS.	ARNAB SAHA
4	CRM/700/2021	29-06-2021	GOVINDA SARKAR @ GOVINDA KIRTANIA AND ORS VS THE STATE OF WEST BENGAL	JAYDEEP KANTA BHOWMIK
5	CRM/701/2021	29-06-2021	MOSTAFA MIYA AND ANR VS THE STATE OF WEST BENGAL	HILLOL SAHA PODDER
6	WPA/1089/2021	29-06-2021	NIRMALA DEVI VS STATE OF WEST BENGAL AND ORS.	KAUSTUV SHOME

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